Annexure-2

Name of the corporate debtor: SUPREME & COMPANY PRIVATE LIMITED; Date of commencement of CIRP 05.06.2024; List of creditors as on: 02.07.2024

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent	Amount of any mutual		Amount of claim not	l I
	Department	Governmen t	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	dues, that may be set- off	verification	admitted	if any
	Joint Commessioner of CT & GST, CT & GST Circle, Bhubaneshwar II, Bhubaneshwar		25-Jun-24	3,624,978.00	3,624,978.00	Tax Dues	No	Nil	Nil	Nil	Nil	Nil	